

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2009
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2016

NAME OF THE COMPANY: Abinash Chander Mahajan & Ors.
Vs.
M/s. Vikas Promoters Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MR. SUNIL FERNANDES, Adv		For Resp 1-4	
2.	MS. MITHU JAIN, ADV			
3.	MR. SIDDHARTH SHARMA, ADVOCATE			
4.	MS. PRATIKSHA CHATURVEDI, ADV.			

5. KRISHNENDU DATTA

6. SANJANA SADDY

7. PANKAJ SHARMA

} ADV.

FOR
PETITIONERS



8. Sahil Dhanwan } Adv

FOR
R-5




P.T.O.

Order

On the request made by the Counsel on behalf of Respondents, the hearing is deferred to 05.08.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

4th August, 2016
(P.K. SUD)